

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 240 of 2014

Dated : 28th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

M/s Dwarikesh Sugar Industries Ltd.Appellant (s)

Versus

U.P. Power Corporation Ltd. & Ors. ...Respondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Rajiv Srivastava for R-1 to R-4
Mr.C.K. Rai
Mr. Paramhans for R-5

ORDER

List the matter on **08.10.2015.**

**(T.Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr